

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3							
List of cases in which Electronic Service of process has taken place during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO 233 of 2021	Bharti Airtel Services Ltd. Vs Directorate of Treasuries, Pension and Entitlement	Mr. A.S. Rawat Senior Counsel Mr. Pankaj Tangwan Mr BS Parihar Standing Counsel	16.11.2021	Yes	23.11.2021	07 Days	Allowed (Contested)	—	—	Under Section 37(1)(b) of the Arbitration and Conciliation Act 1996
2	Addl. District Judge, Commercial Court Dehradun	1	O.S. 20/2021	Bank of Maharashtra Vs M/s The Gladden Unisex Saloon	RS Bajwa	03.02.2021	No	11.12.2021	291	Contested	14.12.2021	1	Momey Recovery
		2	Arb 5/2020	Yooshin Engineering Co Vs. UDRP	Vaibhav Jain	21.9.2020	No	2.12.2021	454	Contested	4.12.2021	2	Sec 29A

3	Arb 40/2021	Sunil Kumar Vs Deepak Aggrawal	Vaibhav Jain	8.3.2021	No	4.12.2021	210	Contested	4.12.2021		Sec 29A
4	Arb 42/2019 Old no. 79/2017	Power Transmission Corp Uttarakhand Ltd Vs VKJ Builders and Contractors Pvt Ltd	SC Virmani	16.8.2017	No	15.12.2021	1582	Contested	18.12.2021	2	Sec 34
5	Arb 55/2019 Old No. 04/2016	Uttarakhand Jal Vidyut Nigam Vs VS Engineers	SC Virmani	16.1.2016	No	18.12.2021	2156	Contested	21.12.2021	1	Sec 34
6	Arb 56/2019 Old No. 04/2016	Uttarakhand Jal Vidyut Nigam Vs VS Engineers	SC Virmani	16.1.2016	No	18.12.2021	2156	Contested	21.12.2021	1	Sec 34
7	Arb 66/2019 Old No. 146/2016	Praduman Tyagi Vs Mahaparbhandak Garhwal Mandal Vikas Nigam	Virender Sehgal	20.09.2016	No	23.12.2021	1818	Contested	24.12.2021	-	Sec 34
8	Misc 108/2021	Mickey Afjal Vs Ms. MDDA Ramkey ISBT	Anwar Ahmad	17.02.2021	No	15.12.2021	281	Contested	17.12.2021	1	Sec 34
9	Misc 109/2021	Wajida Ashar Vs Ms MDDA Ramkey ISBT	Anwar Ahmad	17.02.2021	No	15.12.2021	281	Contested	17.12.2021	1	Sec 34

10	Exe 145/2020 old No. 160/2016	HDB Financial Services Ltd Vs Ashok Kumar Sharma	Ashwani Kumar Saini	3.8.2016	No	11.12.2021	1964	Contested	13.12.2021	-	Sec 36
11	Exe 246/2019 Old No. 30/2018	Karvy Financial Services Ltd Vs Subhash Mer Chand Behi	Gaurav Sharma	26.02.2018	No	11.12.2021	1392	Contested	13.12.2021	-	Sec 36
12	Exe 82/2021 Old No. 160/2016	HDFC Bank Ltd Vs Prem Singh	Mukesh Negi	19.12.2018	No	10.12.2021	1128	Contested	13.12.2021	-	Sec 36
13	Exe 7158/2019	HDFC Bank Ltd Vs Subhash Hingorani	JP Nautiyal	27.11.2019	No	10.12.2021	755	Contested	13.12.2021	-	Sec 36
14	Exe 586/2019	HDB Financial Services Ltd Vs Sai Associates	Sachin Chaudhary	31.5.2019	No	11.12.2021	933	Contested	13.12.2021	-	Sec 36
15	Exe 135/2021	M/s Anuj Minerals Vs Ms. Argis cosmetics Ltd	CS Aswal	12.03.2021	No	11.12.2021	342	Contested	13.12.2021	-	Sec 36
16	Exe 40/2019 Old No. 255/2018	M/s MDDA Ramky ISBT Ltd Vs Mohammad Shahzad	PC Pant	1.11.2018	No	20.12.2021	1145	Contested	22.12.2021	-	Sec 36
17	Exe 182/2021	M/s Vistar Financial Services Pvt Ltd Vs Abrar	Neha Rawat	25.10.2021	No	18.12.2021	54	Contested	20.12.2021	1	Sec 36

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		67	3	1	69
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1582	29	80	1531

**Form 6(i):
Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	13	2	Nil	Nil	9
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. October 2021 to December 2021)

Sl. No.	Name of the Authority	No. of application received by Authority	Name of Appellant Party		Name of Opposite Party		No. of application slab wise as per schedule-II					No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1) (VII)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	DLSA, Dehradun	Nil	Nil	1. P.K. Infratech	Nil	Chief Engineer Project Manager	-	-	1	-	-	Nil	Nil	N/A	Nil
				2. U.G.B.	Nil	M/s Sonu Engineers Automobiles	1	-	-	-	-	Nil	Nil	N/A	Nil
				3. M/s Kumar		M/s Umaze Projects Pvt. Ltd.	1	-	-	-	-				

				4. M/s Star Enterprises & Other		M/s Anand Jyoti Industries & other	1	-	-	-	-				
				5. Canara Bank		Naresh Kumar & other	1	-	-	-	-				
				6. M/s Force Polimer		Shri Venkatesh Core shop	1	-	-	-	-				
				7. M/s Force Polimer		Trimurti Engineer Works	1	-	-	-	-				
				8. M/s Force Polimer		Orient Settl & Industries Ltd.	1	-	-	-	-				
				9. M/s Force Polimer		M/s Milton Cycles Industries	-	1	-	-	-				
2	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil	-	-	-	-	-	Nil	Nil	Nil	Nil

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF DECEMBER - 2021

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	29	-	-	-	-
No. of appeals filed	-	-	-	-	3
No. of cases pending	1531	-	-	-	69
No. of cases disposed of	80	-	-	-	1